

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/47540/2024 ARBP/95/2024	BIJOYA KUMAR SAHOO@BIJAY KUMAR SAHOO VS KARTIKA CHANDRA SAHOO	PRATIK DASH VS	// ( //
2	D-BLAPL/33969/2024 BLAPL/11411/2024	PRASANTA KU. GOUDA @ PRASANTA KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /147 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JU Spl/0000038/2022
3	D-BLAPL/33536/2024 BLAPL/11412/2024	KESABA MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /170 /2024 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000166/2024
4	D-BLAPL/33948/2024 BLAPL/11413/2024	KISHOR SAHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
5	D-BLAPL/33922/2024 BLAPL/11414/2024	SANTOSH DAS @ SANTU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /460 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001011/2024
6	D-BLAPL/33630/2024 BLAPL/11415/2024	MANOJ BAGH VS STATE OF ODISHA	SRINIBAS NANDA VS	GOCHHAPADA /28 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000046/2024
7	D-BLAPL/33894/2024 BLAPL/11416/2024	SURATH MANIA @ KALIA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BEGUNIA P.S. /84 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000106/2023
8	D-BLAPL/33631/2024 BLAPL/11417/2024	SAROJIT DAFADAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /53 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000067/2023
9	D-BLAPL/33885/2024 BLAPL/11418/2024	SANGRAM MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DELANGA /61 /2024 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000406/2024
10	D-BLAPL/33847/2024 BLAPL/11419/2024	DEBASIS SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /847 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001976/2024
11	D-BLAPL/33632/2024 BLAPL/11420/2024	NANDA BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /100 /2024 A.D.J.,NAWARANGPUR(Nabarangapur ) CT/0000048/2024

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12	D-BLAPL/33838/2024 BLAPL/11421/2024	BABUL @ BIBHUTI SETHI VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIRIDI PS /282 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001775/2024
13	D-BLAPL/33835/2024 BLAPL/11422/2024	SAILADA VEER RAJU@S.VEERA RAJU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /103 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000629/2024
14	D-BLAPL/33668/2024 BLAPL/11423/2024	BASTAB NAIK VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	BADAGADA /378 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000748/2024
15	D-BLAPL/33061/2024 BLAPL/11424/2024	ALOK GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /253 /2024 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000384/2024
16	D-BLAPL/33257/2024 BLAPL/11425/2024	SHYAM @ SHYAMA SUNDAR DANTA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	MANAMUNDA /4 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000024/2024
17	D-BLAPL/33749/2024 BLAPL/11426/2024	SUKANTI SAMAL @ ARCHANA VS STATE OF ODISHA	GOURAV MOHANTY VS	KHURDA ROAD G.R.P.S. /138 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000572/2024
18	D-BLAPL/34040/2024 BLAPL/11427/2024	B. NAGESH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000062/2023
19	D-BLAPL/33985/2024 BLAPL/11428/2024	RASMI RANJAN PATRA @ MUNA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI TOWN /90 /2022 1ST A.D.J.,PURI(Puri) ST/0000030/2023
20	D-BLAPL/33960/2024 BLAPL/11429/2024	BARU DHARUA VS STATE OF ODISHA	ANSHUMAN PANDA VS	DEOGAON /223 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001876/2024
21	D-BLAPL/33807/2024 BLAPL/11430/2024	SHAIKH AZHAN AHMED @AZHAN AHMED VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /155 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2022
22	D-BLAPL/32626/2024 BLAPL/11431/2024	AMJAD KHAN @ AMZAD KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000024/2024
23	D-BLAPL/33454/2024	SANTOSH KUMAR DASH	NIRANJAN LENKA	PIPLI /74 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11432/2024	VS STATE OF ODISHA	VS	J.M.F.C.,PIPILI(Puri) GR/0000125/2024
24	D-BLAPL/33947/2024 BLAPL/11433/2024	SUDARSAN PAHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
25	D-BLAPL/33514/2024 BLAPL/11434/2024	SIBA MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /86 /2023 2ND A.D.J,KHURDA(Khordha ) TR/0000018/2023
26	D-BLAPL/33939/2024 BLAPL/11435/2024	KHRISTA RAITA VS STATE OF ODISHA	SUJATA JENA VS	/ /0 A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000005/2024
27	D-BLAPL/32655/2024 BLAPL/11436/2024	SUBASH CHANDRA KUANRA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	KHANDAGIRI P.S. /597 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001580/2024
28	D-BLAPL/33539/2024 BLAPL/11437/2024	K. SURYA RAO @K. SURYA PRAKASH RAO @KORADA SURYA RAO VS STATE OF ODISHA	T.NARAYAN MURTY VS	KORAPUT SADAR /84 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000148/2022
29	D-BLAPL/33938/2024 BLAPL/11438/2024	HALDHAR LUHAR @ HALDHAR LOHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /282 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001224/2024
30	D-BLAPL/33935/2024 BLAPL/11439/2024	BITTU KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000015/2024
31	D-BLAPL/33637/2024 BLAPL/11440/2024	SUKADEBA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /136 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000058/2024
32	D-BLAPL/33930/2024 BLAPL/11441/2024	BASUDEV RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /141 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000088/2024
33	D-BLAPL/33898/2024 BLAPL/11442/2024	BITTU KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000092/2024
34	D-BLAPL/32731/2024 BLAPL/11443/2024	PRASANT DAS VS	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /262 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI

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35	D-BLAPL/33776/2024 BLAPL/11444/2024	STATE OF ODISHA BULA MOHARANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	GR/0001085/2024 //0 ADDL SESSIONS JUDGE, KUJANG(Jagatsi) Spl/0000032/2024
36	D-BLAPL/32911/2024 BLAPL/11445/2024	ALIVA DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	ASTARANGA /177 /2021 ADDL.SSESSIONS JUDGE,NIMPARA(Puri) ST/0000019/2022
37	D-BLAPL/33638/2024 BLAPL/11446/2024	BITU BHARASAGAR VS STATE OF ODISHA	RAKESH BEHERA VS	TITILAGARH /84 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000700/2024
38	D-BLAPL/33055/2024 BLAPL/11447/2024	AKSHAYA NAHAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KHALLIKOTE /796 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001820/2024
39	D-BLAPL/33704/2024 BLAPL/11448/2024	DHIRAJ KUMAR VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	PUTASINGH /46 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000109/2024
40	D-BLAPL/33073/2024 BLAPL/11449/2024	PADMANAVAN MUKHI KARWA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	RAGHUNATHPALI /333 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001844/2024
41	D-BLAPL/33143/2024 BLAPL/11450/2024	BADAL @ PRAVAKAR MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	NALCO /6 /2024 SPL.JUDGE,ANGUL(Anugul ) Spl/0000002/2024
42	D-BLAPL/33341/2024 BLAPL/11451/2024	MOHAN KUMAR DURIT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ATTABIRA /355 /2024 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000043/2024
43	D-BLAPL/33440/2024 BLAPL/11452/2024	CHIKU @ CHIKUN PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KANIHA /325 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000057/2024
44	D-BLAPL/33651/2024 BLAPL/11453/2024	AMIT KUMAR MAHAKUD @ KANHU @ AMIT KUMAR MAHAHUDA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	JAGATPUR /257 /2023 2ND ADJ,CUTTACK(Cuttack) Spl/0000016/2023
45	D-CMAPL/45122/2024 CMAPL/392/2024	BHANJA KISHORE NAYAK VS STATE OF ODISHA	ADV. VS	// ( //

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46	D-CMAPL/47299/2024 CMAPL/393/2024	MAMINI GOUDA VS GOPINATH FILLING STATION,BANKI	ADV VS	// () //
47	D-CMP/46913/2024 CMP/1285/2024	MENAKA PADHI VS SAILABALA NARENDRA @ BEHURA	AMIT PRASAD BOSE VS	// J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL CS/0000095/2017
48	D-CMP/46909/2024 CMP/1286/2024	MENAKA PADHI VS SAILABALA NARENDRA @ BEHURA	AMIT PRASAD BOSE VS	// J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL CS/0000095/2017
49	D-CMP/47147/2024 CMP/1287/2024	M.LAXMAN NAIDU VS T.PARVATI	BASUDEV MISHRA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000008/2013
50	D-CMP/44966/2024 CMP/1288/2024	PRAKASH CHANDRA JENA VS STATE OF ODISHA	MAMATA MISHRA VS	// CIVIL JUDGE (JD),CHANDIKHOLE(Jajap CS/0000110/2021
51	D-CMP/47501/2024 CMP/1289/2024	SACHIDANANDA PARIDA VS KAMALA JENA	SUKANTA KUMAR MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur ) CMA/0000007/2018
52	D-CMP/46576/2024 CMP/1290/2024	BALARAM SUAR VS BASUDEV MALIK	JYOTI RANJAN DEO VS	// DIST.&SESSIONS JUDGE,KENDRAPARA Fao/0000006/2021
53	D-CMP/46990/2024 CMP/1291/2024	PRAKASH PRADHAN VS PRAMILA PRADHAN	SANJAY KUMAR PRADHAN VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000251/2007
54	D-CMP/46571/2024 CMP/1292/2024	AJAY BEHURIA VS AKHAYA KUMAR BEHURIA	SAMBIT SAMAL VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000023/2023
55	D-CMP/46906/2024 CMP/1293/2024	BAIRAGI BEHERA VS SARASWATI GAHAN	NITYANANDA BEHURIA VS	// ADDL.CIVIL JUDGE (SR.DIVN.),3RD CO IA/0000002/2024
56	D-CONTC/45763/2024 CONTC/7678/2024	JYOTIKANTA SENAPATY VS ARABINDA PADHI, IAS	BIKRAM KESHARI RAJ VS	// () //
57	D-CONTC/46728/2024	TRILOCHAN PARIDA	DEBENDRANATH MISRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7679/2024	VS ARAVINDA AGRAWAL,COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	VS	0 //
58	D-CONTC/46730/2024 CONTC/7680/2024	PRATIMA BEURA VS A SRINIVAS ACHARYI, DIST. WELFARE OFFICER, MALKANAGIRI	DEBENDRANATH MISRA VS	// 0 //
59	D-CONTC/46803/2024 CONTC/7681/2024	ARCHANA PRADHAN VS DIBYA JYOTI PARIDA, COLLECTOR AND D.M.GANJAM	ADV VS	// 0 //
60	D-CONTC/47167/2024 CONTC/7682/2024	SIDHESWAR GAHIR VS ANU GARG, IAS	ADV. VS	// 0 //
61	D-CONTC/47170/2024 CONTC/7683/2024	DEBENDRA GAHIR VS ANU GARG, IAS	ADV. VS	// 0 //
62	D-CONTC/47180/2024 CONTC/7684/2024	PUSPARAJ GAHIR VS ANU GARG, IAS	ADV. VS	// 0 //
63	D-CONTC/47183/2024 CONTC/7685/2024	DAMANA GAHIR VS ANU GARG, IAS	ADV. VS	// 0 //
64	D-CONTC/47186/2024 CONTC/7686/2024	DURBADALA BAG VS ANU GARG, IAS	ADV. VS	// 0 //
65	D-CONTC/47338/2024 CONTC/7687/2024	LALMOHAN PATRA VS SUVENDU KUMAR SAHOO, OAS A(JB)	ADV. VS	// 0 //
66	D-CONTC/47384/2024 CONTC/7688/2024	LAXMIDHAR SWAIN VS RANJANA CHOPRA, IAS	SHASHANKA SHEKHAR PATRA VS	// 0 //
67	D-CONTC/47388/2024 CONTC/7689/2024	GITANJALI JENA VS INDRAMANI TRIPATHY, DIRECTOR, ST AND SC DEVELOPMENT DEPT.	ADV. VS	// 0 //
68	D-CONTC/46733/2024 CONTC/7690/2024	NOORJAN BIBI VS	JAYADEEP PAL VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/42591/2024 CONTC/7691/2024	JYOTI SANKAR RAY, OAS NRUTYA GOPAL DAS VS UMA SHANKAR DALAI,OAS	IN PERSON VS	// // ()
70	D-CONTC/47089/2024 CONTC/7692/2024	DR. AJIT KUMAR JENA VS ASWATHY. S, I.A.S,	GOPAL SINHA VS	// () //
71	D-CONTC/36514/2024 CONTC/7693/2024	AMIT KUMAR PADHY @ AMIT KUMAR PADHI VS DR. RUPABANDHU MISHRA,C.D.M.O,PURI	RAJAT KUMAR PANDA VS	// () //
72	D-CONTC/47379/2024 CONTC/7694/2024	SAIBANDAN BISWAL VS INDRAMANI TRIPATHY, DIRECTOR, ST AND SC DEVELOPMENT, ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //
73	D-CONTC/47381/2024 CONTC/7695/2024	SANTOSH KUMAR PANIGRAHI VS RANJAN CHOPRA, IAS	SHASHANKA SHEKHAR PATRA VS	// () //
74	D-CONTC/47418/2024 CONTC/7696/2024	GANGOTREE SOCIAL ORGANIZATION, BBSR VS PUNYA SALILA SRIVASTAVA, SECRETARY, MINISTRY OF HEALTH AND F.W	ADV. VS	// () //
75	D-CONTC/47419/2024 CONTC/7697/2024	TRINATH SAHOO VS RAJASHREE PATTANAIAK, DEO, NAYAGARH	ADV. VS	// () //
76	D-CONTC/47421/2024 CONTC/7698/2024	MATIA PRADHAN VS RAJASHREE PATTANAIAK, DEO, NAYAGARH	ADV. VS	// () //
77	D-CONTC/47423/2024 CONTC/7699/2024	PRAFULL KUMAR SAHOO VS RAJASHREE PATTANAIAK, DEO, NAYAGARH	ADV. VS	// () //
78	D-CRLA/33879/2024 CRLA/1138/2024	BIKASH NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /56 /2021 AD-HOC A.D.J. (FTSC), PHULBANI(Kand ST/0000048/2021
79	D-CRLA/33177/2024 CRLA/1139/2024	SHAKTI NAIK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	ANGUL TOWN /426 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000059/2022

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80	D-CRLA/33274/2024 CRLA/1140/2024	KASI MALLIK VS STATE OF ODISHA	KIRTAN DANG VS	KHAPRAKHOL /79 /2015 ASST. SESSIONS JUDGE,PATNAGARH(E SC/0000007/2016
81	D-CRLA/33335/2024 CRLA/1141/2024	DILLIP KUMAR SAMANATA@BADAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /825 /2024 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000018/2024
82	D-CRLA/33768/2024 CRLA/1142/2024	PURUSOTTAM BEHERA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /21 /2001 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000021/2001
83	D-CRLA/33886/2024 CRLA/1143/2024	BAIKUNTHA NATH NAIK VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /20 /2008 SPECIAL JUDGE, VIGILANCE, BARIPAD Spl/0000020/2008
84	D-CRLMA/31475/2024 CRLMA/195/2024	RUBEN NAYAK VS STATE OF ODISHA	ADV. VS	MOHANA /151 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj GR/0000033/2023
85	D-CRLMC/33498/2024 CRLMC/4272/2024	UNION OF INDIA VS SHAKTI PRASAD SAHANI	SUBASH CHANDRA MOHANTY VS	// ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(A)CC/0000357/2018
86	D-CRLMC/33576/2024 CRLMC/4273/2024	PURNA CHANDRA PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /184 /2006 J.M.F.C.,RANPUR(Nayagarh ) GR/0000184/2006
87	D-CRLMC/33762/2024 CRLMC/4274/2024	AJAYA KUMAR CHOUDHURY VS DIRECTOR OF ENFORCEMENT, BBSR	PRATEIK PARIJA VS	EOW,BHUBANESWAR /6 /2020 SPECIAL JUDGE,BHUBANESWAR(Khor PMLA/0000006/2024
88	D-CRLMC/31031/2024 CRLMC/4275/2024	BIDYABHUSAN SENAPATI VS STATE OF ODISHA	ABHAS MOHANTY VS	TIHIDI /66 /2006 A.D.J.,BHADRAK(Bhadrak ) CRREV/0000003/2019
89	D-CRLMC/33916/2024 CRLMC/4276/2024	DEBABRATA JENA VS MANASI MALLICK	SHIBANI SHANKAR PRADHAN VS	SUNABEDA /52 /2023 SESSIONS JUDGE-CUM-SPL.JUDGE,KO ICC/0000001/2024
90	D-CRLMC/33416/2024 CRLMC/4277/2024	BHIKARI SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SATYABADI /102 /2016 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000013/2024
91	D-CRLMC/33451/2024	PRASANTA KUMAR LENKA	BIJAYA KUMAR BEHERA	PARJANG /239 /2018

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	CRLMC/4278/2024	VS STATE OF ODISHA	VS	J.M.F.C.,ATHGARH(Cuttack) GR/0000233/2018
92	D-CRLMC/33497/2024 CRLMC/4279/2024	LACHHAMAN NAYAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHIRINGIA /34 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000020/2018
93	D-CRLMC/33772/2024 CRLMC/4280/2024	RAHUL AGRAWAL VS M/S P.K MINERALS PVT. LTD., KEONJHAR	SIDHANT DWIBEDI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1) ICC/0000064/2020
94	D-CRLMC/33774/2024 CRLMC/4281/2024	RAHUL AGRAWAL VS M/S P.K MINERALS PVT. LTD., KEONJHAR	SIDHANT DWIBEDI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1) ICC/0000065/2020
95	D-CRLMC/33100/2024 CRLMC/4282/2024	BHAGABAN PADHAN VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	SAMBALPUR VIGILANCE /26 /2022 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000027/2023
96	D-CRLMC/33486/2024 CRLMC/4283/2024	PURNIMA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /5 /2023 J.M.F.C.,BHOGRAI(Baleshwar) ICC/0000040/2023
97	D-CRLMC/33178/2024 CRLMC/4284/2024	DR.SIMANTA RANJAN SWAIN@SRIMANTA RANJAN SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNAKATAK /156 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(1) Spl/0000092/2024
98	D-CRLMC/33503/2024 CRLMC/4285/2024	UNION OF INDIA VS SHAKTI PRASAD SAHANI	SUBASH CHANDRA MOHANTY VS	// ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) 2(A)CC/0000358/2018
99	D-CRLMC/33545/2024 CRLMC/4286/2024	SANDEEP KUMAR CHOUDHURY VS STATE OF ODISHA(OPID)	SIDHARTHA DAS VS	EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER,DESIGNATED COURT CT/0000124/2023
100	D-CRLMC/33388/2024 CRLMC/4287/2024	TINA@SK.ABDUL AZIM VS STATE OF ODISHA	RANJAN KUMAR SAHOO VS	KANPUR /136 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000325/2021
101	D-CRLMC/33390/2024 CRLMC/4288/2024	KALU@MAHESWAR LENKA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANPUR /137 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000326/2021
102	D-CRLMC/32891/2024 CRLMC/4289/2024	KSHIRASAGAR SAHU VS	BASUDEV BARIK VS	DEOGAON /37 /2019 SPECIAL JUDGE,BALANGIR(Balangir)

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### CASES REGISTERED REPORT AS ON :13/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/33558/2024 CRLMC/4290/2024	STATE OF ODISHA PUSPANJALI SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	Spl/0000075/2019 CHANDRAPUR /50 /2021 A.D.J., GUNUPUR(Rayagada ) TR/0000104/2021
104	D-CRLMC/33614/2024 CRLMC/4291/2024	AMARESWAR DAS@MILTAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /167 /2015 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000011/2016
105	D-CRLMC/33691/2024 CRLMC/4292/2024	MAYANK JAIN VS JAI BHAWANI AGENCY,KALAHANDI	DHANANJAYA MUND VS	//0 DISTRICT & SESSIONS JUDGE, BHAWA CRREV/0000010/2023
106	D-CRLMC/33011/2024 CRLMC/4293/2024	SOMANATH SAHU @ SUMANATH SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JAGANNATHA PRASAD /74 /2023 ADHOC ADDL.DIST. AND SESSIONS JU GR/0000021/2023
107	D-CRLMC/33428/2024 CRLMC/4294/2024	PRANAB KUMAR PARIDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MALGODOWN /53 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000176/2024
108	D-CRLMC/31801/2024 CRLMC/4295/2024	MINARANI MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	//0 J.M.F.C.,PIPILI(Puri) ICC/0000101/2023
109	D-CRLMP/32627/2024 CRLMP/1527/2024	PANCHANAN SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000115/2024
110	D-CRLMP/32640/2024 CRLMP/1528/2024	MANJU MADHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 () //
111	D-CRLMP/33270/2024 CRLMP/1529/2024	BAIRAGI CHARAN NAYAK VS STATE OF ODISHA	GOKULANANDA PARIDA VS	BARANGA /259 /2024 () //
112	D-CRLMP/33272/2024 CRLMP/1530/2024	SUNAM SWALSINGH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	//0 () //
113	D-CRLREV/31011/2024 CRLREV/660/2024	LAKSHMAN SRINIVASAN VS REPUBLIC OF INDIA	DEBASHIS SINHA VS	BALIAPAL /82 /2013 A.D.J.-SPL.JUDGE (CBI),BHUBANESWA CRMC/0000032/2024

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### CASES REGISTERED REPORT AS ON :13/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLREV/33949/2024 CRLREV/661/2024	SANTOSH KUMAR PANDI @ KUNA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KODALA /269 /2018 ADJ,KODALA(Ganjam) ST/0000087/2024
115	D-CRLREV/33843/2024 CRLREV/662/2024	NARAYAN SAHU@NARAYANA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /137 /2012 ADDL C.J.M.,BERHAMPUR(Ganjam) ST/0000026/2018
116	D-CRLREV/33899/2024 CRLREV/663/2024	MADHAB CHANDRA DASH VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	BEGUNIA P.S. /102 /2020 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000041/2024
117	D-CRLREV/34031/2024 CRLREV/664/2024	MANOJ KUMAR SENAPATI VS STATE OF ODISHA	ABHAS MOHANTY VS	// SPECIAL JUDGE,MALKANGIRI(Malkang CRA/0000015/2023
118	D-JCRLA/34052/2024 JCRLA/181/2024	DILLIP BENTKAR VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /15 /2021 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000019/2021
119	D-JCRLA/34054/2024 JCRLA/182/2024	NABAKISHORE PANDA VS STATE OF ODISHA	ADV. VS	PANDAPADA /20 /2019 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000093/2019
120	D-JCRLA/34056/2024 JCRLA/183/2024	PRAKASH CHANDRA NAIK VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /24 /2019 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000011/2019
121	D-MACA/47370/2024 MACA/1139/2024	THE DIVISIONAL MANAGER ,NEW INDIA ASSURANCE CO.LTD. BALASORE VS BIDYUT PRAVA MOHANTY	PRASANTA KUMAR MAHALI VS	// I MACT,BALASORE(Baleshwar) Mac/0000332/2022
122	D-MACA/46426/2024 MACA/1140/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,BALASORE VS BALARAM PATI	PRASANTA KUMAR MAHALI VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000009/2017
123	D-MACA/46439/2024 MACA/1141/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,CUTTACK VS BASANTA KUMAR BISWAL	PRASANTA KUMAR MAHALI VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000559/2015
124	D-MACA/44379/2024 MACA/1142/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SAMBALPUR VS PURNA CHANDRA NEGI	SUBRAT SATPATHY VS	// 1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000030/2023
125	D-MACA/47411/2024	SUDIPTA SAMANTARAY	KALPATARU PANIGRAHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/1143/2024	VS BIGNESH KUMAR BHUTIA	VS	1ST MACT,CUTTACK(Cuttack) Mac/0000488/2019
126	D-MATA/47362/2024 MATA/398/2024	KADAMBINI PRADHAN @ NAYAK VS PRASANT NAYAK	BHABANI SHANKAR MISHRA 3 VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000076/2020
127	D-MATA/47522/2024 MATA/399/2024	BISHNU PRASAD BEHERA VS DEBASHREE SAHOO	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000364/2022
128	D-RSA/45478/2024 RSA/411/2024	GUNANIDHI SETH VS THAKUR CHARAN MEHER	SOUMYA MISHRA VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000011/2018
129	D-RSA/47267/2024 RSA/412/2024	JAGDISH CHANDRA DAS VS AJAYA KUMAR SATAPATHY	SOUMYA MISHRA VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000082/2007
130	D-RSA/47382/2024 RSA/413/2024	BASANTA KUMAR BISWAL VS SUDHAKAR BISWAL	DWARIKA PRASAD MOHANTY VS	// A.D.J. (FTC),KAMAKSHYANAGAR(Dhen RFA/0000008/2023
131	D-RSA/46450/2024 RSA/414/2024	KUSUMA SAHOO VS ANKUR SAHOO	LAKSHMAN MISHRA VS	// A.D.J.,JAJPUR(Jajapur ) RFA/0000064/2013
132	D-RSA/47216/2024 RSA/415/2024	GOPAL BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000007/2015
133	D-RVWPET/46180/2024 RVWPET/278/2024	DEBANANDA PATNAIK VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// ( //
134	D-TRP(C)/47647/2024 TRP(C)/361/2024	UMAKANTA SIAL VS KABITA SIAL	DEBASISH PATNAIK VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000231/2024
135	D-TRP(C)/46778/2024 TRP(C)/362/2024	SURESH KUMAR SAHOO VS RABI NARAYAN PRADHAN	SASHIBHUSAN DAS VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000017/2019
136	D-TRP(C)/47518/2024 TRP(C)/363/2024	SUMITRA MALLICK @ NAYAK VS	RANJIT MOHANTY VS	// JUDGE FAMILY COURT,BALASORE(Bal

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WA/47051/2024 WA/3091/2024	TAPAN KUMAR NAYAK STATE OF ODISHA VS SULOCHANA ROUT	SASWAT DAS,A.G.A. VS	CP/0000595/2024 // 0 //
138	D-WA/47046/2024 WA/3092/2024	STATE OF ODISHA VS RAMANATH PRADHAN	SASWAT DAS,A.G.A. VS	// 0 //
139	D-WA/47067/2024 WA/3093/2024	STATE OF ODISHA VS CHANDRA SEKHAR MISHRA	SASWAT DAS, A.G.A. VS	// 0 //
140	D-WA/46927/2024 WA/3094/2024	RAKSHYAPAL KALO VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
141	D-WA/44415/2024 WA/3095/2024	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
142	D-WA/47316/2024 WA/3096/2024	SAUDAMINI PRADHAN VS STATE OF ODISHA	KALPATARU ROUT VS	// 0 //
143	D-WA/47093/2024 WA/3097/2024	STATE OF ODISHA VS TRILOCHAN DAS	DEBASIS NAYAK, A.G.A. VS	// 0 //
144	D-WA/47103/2024 WA/3098/2024	STATE OF ODISHA VS RAMAKANTA PANDA	SURYA NARAYAN PATTANAIAK,A.G.A VS	// 0 //
145	D-WA/47119/2024 WA/3099/2024	STATE OF ODISHA VS KALANDI CHARAN SWAIN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
146	D-WA/47126/2024 WA/3100/2024	STATE OF ODISHA VS HARI CHANDRA BISOI	DEBASIS NAYAK, A.G.A. VS	// 0 //
147	D-WP(C)/44148/2024 WP(C)/28020/2024	SUBAS CHANDRA SWAIN VS STATE OF ORISSA	RAMAKANTA SAHOO VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/45895/2024 WP(C)/28021/2024	RAJENDRA NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
149	D-WP(C)/44462/2024 WP(C)/28022/2024	ESSEL MINING AND INDUSTRIES LTD, KOLKATA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
150	D-WP(C)/45899/2024 WP(C)/28023/2024	PRADEEP KUMAR CHOUDHURY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
151	D-WP(C)/44713/2024 WP(C)/28024/2024	K.VIJAYA BHASKAR RAO VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
152	D-WP(C)/45581/2024 WP(C)/28025/2024	BICHITRANANDA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	D-WP(C)/45637/2024 WP(C)/28026/2024	UMESH CHANDRA JENA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
154	D-WP(C)/44787/2024 WP(C)/28027/2024	KSHIROD CHANDRA PATRA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
155	D-WP(C)/45937/2024 WP(C)/28028/2024	SANJAY JENA VS THE CHAIRMAN CUM MANAGING DIRECTOR, THE ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	ACHYUTANANDA PATTANAİK VS	// 0 //
156	D-WP(C)/46015/2024 WP(C)/28029/2024	M/S. CHAKADOLA SIZE TIMBER DEPO AND CHAKADOLA FURNITURE, DHENKANAL VS CT AND GST OFFICER, DHENKANAL CIRCLE	MESH CHANDRA BEHURA VS	// 0 //
157	D-WP(C)/46069/2024 WP(C)/28030/2024	TAPASWINI KAR VS THE COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA	SANDHYARANI PANI VS	// 0 //
158	D-WP(C)/45030/2024 WP(C)/28031/2024	MANORANJAN KUMBHAR VS UNION OF INDIA	JAYADEBA BEHERA VS	// 0 //
159	D-WP(C)/45019/2024	NRUSINGH CHARAN BARIK	CHANDRAKANTA PRADHAN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28032/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/46195/2024 WP(C)/28033/2024	RAMESH KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
161	D-WP(C)/45590/2024 WP(C)/28034/2024	BANKIM CHANDRA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
162	D-WP(C)/45972/2024 WP(C)/28035/2024	STATE OF ODISHA VS RATNAKAR DAS	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
163	D-WP(C)/46302/2024 WP(C)/28036/2024	SARAT KUMAR SATAPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
164	D-WP(C)/46353/2024 WP(C)/28037/2024	AMAR SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
165	D-WP(C)/45294/2024 WP(C)/28038/2024	SANTOSH KUMAR SEN VS ADDITIONAL CHIEF SECRETARY , GOVT OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// 0 //
166	D-WP(C)/45973/2024 WP(C)/28039/2024	STATE OF ODISHA VS JANARDAN MISHRA	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
167	D-WP(C)/46765/2024 WP(C)/28040/2024	DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS BRANCH MANAGER, MAIN BRANCH, INDIAN BANK, BBSR	RAJAKISHORE SAHOO VS	// 0 //
168	D-WP(C)/45402/2024 WP(C)/28041/2024	HIRALAL NAIK VS DISTRICT AND SESSION JUDGE, NUAPADA	SATYA NARAYAN MISHRA 4 VS	// 0 //
169	D-WP(C)/46325/2024 WP(C)/28042/2024	GOURI SAHU VS UNION OF INDIA	PURNA CHANDRA DAS VS	// 0 //
170	D-WP(C)/46985/2024 WP(C)/28043/2024	JYOTIRMAYEE MISHRA VS	TUSHAR KANTA NAYAK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/45117/2024 WP(C)/28044/2024	STATE OF ODISHA NISHAKAR MALLICK VS	RAMESH CHANDRA PRADHAN VS	// // ()
172	D-WP(C)/46120/2024 WP(C)/28045/2024	STATE OF ODISHA A.UDAY BHASKAR VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
173	D-WP(C)/42608/2024 WP(C)/28046/2024	STATE OF ODISHA DR. RANJAN MAHANANDA VS	SANGRAM KESHARI BURMA VS	// // ()
174	D-WP(C)/45993/2024 WP(C)/28047/2024	STATE OF ODISHA M/S. KEYSTONE INFRA BUILD BILASPUR, BILASHPUR VS	SOUMIK SPANDAN TRIPATHY VS	// // ()
175	D-WP(C)/47539/2024 WP(C)/28048/2024	UNION OF INDIA M/S. RATHI STEEL AND POWER LTD., NEW DELHI VS	SATYA SMRUTI MOHANTY VS	// // ()
176	D-WP(C)/46356/2024 WP(C)/28049/2024	STATE OF ODISHA AMAR KUMAR BEHERA VS	DIGAMBARA MISHRA VS	// // ()
177	D-WP(C)/46664/2024 WP(C)/28050/2024	STATE OF ODISHA MAMATA PRADHAN VS	SITA KANTA HOTA VS	// // ()
178	D-WP(C)/45167/2024 WP(C)/28051/2024	STATE OF ODISHA PRABODH KUMAR DASH VS	SOUMYA RANJAN MOHANTY VS	// // ()
179	D-WP(C)/46038/2024 WP(C)/28052/2024	UNION OF INDIA MAMATA BAL VS	SANJIB MOHANTY VS	// // ()
180	D-WP(C)/46152/2024 WP(C)/28053/2024	BRANCH MANAGER, KALINGA GRAMAYA BANK PRASANTA KUMAR MISHRA VS	ANUP UDAYA SENAPATI VS	// // ()
181	D-WP(C)/46902/2024 WP(C)/28054/2024	STATE OF ODISHA KUMUDA CHANDRA PRADHAN VS	MANOJ KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/46668/2024 WP(C)/28055/2024	MD. ANWAR VS YES BANK LIMITED, MUMBAI	RAJIV KUMAR MAHANTA VS	// 0 //
183	D-WP(C)/46367/2024 WP(C)/28056/2024	DILLIP RAY VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
184	D-WP(C)/46104/2024 WP(C)/28057/2024	DILLIP KUMAR DWARI VS COLLECTOR, SAMBALPUR	AMITABH PRADHAN VS	// 0 //
185	D-WP(C)/46079/2024 WP(C)/28058/2024	AKSHYA KUMAR UDGATA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
186	D-WP(C)/46940/2024 WP(C)/28059/2024	ALEKH CHANDRA JENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// 0 //
187	D-WP(C)/47253/2024 WP(C)/28060/2024	MATAJI DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
188	D-WP(C)/45532/2024 WP(C)/28061/2024	LAXMAN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/46295/2024 WP(C)/28062/2024	BIJAYA KUMAR NANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
190	D-WP(C)/44085/2024 WP(C)/28063/2024	SASWATA CHATTARJEE VS THE COLLECTOR CUTTACK	BAMADEV BARAL VS	// 0 //
191	D-WP(C)/45538/2024 WP(C)/28064/2024	NATABAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/47447/2024 WP(C)/28065/2024	M/S ANANTA GOPAL TRADERS VS UNION BANK OF INDIA	PRAVAT KUMAR NAYAK VS	// 0 //
193	D-WP(C)/46469/2024	KAPPA DIVYA	ASHOK KUMAR BEHERA	//

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	WP(C)/28066/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/45562/2024 WP(C)/28067/2024	UDAYANATH BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
195	D-WP(C)/46472/2024 WP(C)/28068/2024	YENNI DHANALAKSHMI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
196	D-WP(C)/45599/2024 WP(C)/28069/2024	BIDYUT BHUSAN KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
197	D-WP(C)/44159/2024 WP(C)/28070/2024	NIRANJAN DAS VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
198	D-WP(C)/45780/2024 WP(C)/28071/2024	ASTARANG SANSKRIT DEGREE COLLEGE, ASTARANG VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
199	D-WP(C)/46941/2024 WP(C)/28072/2024	JHUNUBALA SWAIN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
200	D-WP(C)/45536/2024 WP(C)/28073/2024	PADMALAVA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
201	D-WP(C)/46083/2024 WP(C)/28074/2024	ACHYUTANANDA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/46689/2024 WP(C)/28075/2024	MAHATMA GANDHI MAHAVIDYALAYA, BAISINGA VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
203	D-WP(C)/46732/2024 WP(C)/28076/2024	JYOTI BIKASH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
204	D-WP(C)/45850/2024 WP(C)/28077/2024	MANOJ PARICHHA VS	RAMESH CHANDRA OJHA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/46949/2024 WP(C)/28078/2024	STATE OF ODISHA SADASIBA PATI VS	KRISHNA CHANDRA SAHU VS	// // ()
206	D-WP(C)/45931/2024 WP(C)/28079/2024	STATE OF ODISHA KABITA SAHOO VS	PRONOY MOHANTY VS	// // ()
207	D-WP(C)/45358/2024 WP(C)/28080/2024	STATE OF ODISHA SUMATI SETH VS	ARABINDA TRIPATHY VS	// // ()
208	D-WP(C)/47413/2024 WP(C)/28081/2024	STATE OF ODISHA KRISHNA DAS VS	PRASANTA KUMAR SATAPATHY VS	// // ()
209	D-WP(C)/45893/2024 WP(C)/28082/2024	STATE OF ODISHA JAGABANDHU DAS VS	SATYAJIT MOHAPATRA (2) VS	// // ()
210	D-WP(C)/46274/2024 WP(C)/28083/2024	STATE OF ODISHA NAROTTAM PRADHAN VS	SUBRAT KUMAR NAYAK VS	// // ()
211	D-WP(C)/46085/2024 WP(C)/28084/2024	STATE OF ORISSA RANJIT KUMAR NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
212	D-WP(C)/46751/2024 WP(C)/28085/2024	STATE OF ODISHA ANADI CHARAN MOHANTY VS	RAMESH CHANDRA OJHA VS	// // ()
213	D-WP(C)/46403/2024 WP(C)/28086/2024	STATE OF ODISHA MANORANJAN DAS VS	LAXMIKANTA MOHANTY VS	// // ()
214	D-WP(C)/45991/2024 WP(C)/28087/2024	STATE OF ODISHA ALOK KUMAR DAS VS	AUROVINDA MOHANTY VS	// // ()
215	D-WP(C)/46993/2024 WP(C)/28088/2024	STATE OF ODISHA SARATHA CHANDRA SINGH VS	KSHIROD KUMAR ROUT VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/46289/2024 WP(C)/28089/2024	AMIYA SAMAL VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
217	D-WP(C)/45994/2024 WP(C)/28090/2024	SUBUDHI BARIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
218	D-WP(C)/46825/2024 WP(C)/28091/2024	BINODINI NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/47081/2024 WP(C)/28092/2024	BIJAYA MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
220	D-WP(C)/45380/2024 WP(C)/28093/2024	GAUTAM CHANDAN VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
221	D-WP(C)/46044/2024 WP(C)/28094/2024	KRUSHNA CHANDRA PANIGRAHI VS DIRECTOR, TECHNICAL EDUCATION AND TRAINING, CUTTACK	ULLASH CHANDRA MOHANTY VS	// 0 //
222	D-WP(C)/46094/2024 WP(C)/28095/2024	BHABANI SHANKAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
223	D-WP(C)/46920/2024 WP(C)/28096/2024	JYOTIRANJAN PRADHAN VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
224	D-WP(C)/46145/2024 WP(C)/28097/2024	DR.MINAKHI PANDA VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //
225	D-WP(C)/46122/2024 WP(C)/28098/2024	BIJAYA CHANDRA MAHANKUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	D-WP(C)/47124/2024 WP(C)/28099/2024	JACHINDRA KUMAR NATH VS STATE OF ODISHA	SAMARENDRA SWAIN VS	// 0 //
227	D-WP(C)/46296/2024	CHANDAN NIKHANDIA	ANIL KUMAR DAS	//

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	WP(C)/28100/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45632/2024 WP(C)/28101/2024	SRI RAGHUNATH SWAMI,BIJE VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
229	D-WP(C)/46928/2024 WP(C)/28102/2024	UNION OF INDIA VS SARBESWAR DAS	DEEPAK GOCHHAYAT,C.G.C VS	// 0 //
230	D-WP(C)/46096/2024 WP(C)/28103/2024	JAYKRUSHNA GHOSH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
231	D-WP(C)/47086/2024 WP(C)/28104/2024	JAGADISH PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
232	D-WP(C)/46297/2024 WP(C)/28105/2024	RAMESH CHANDRA MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
233	D-WP(C)/47087/2024 WP(C)/28106/2024	MARKANDA CHANDRA NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
234	D-WP(C)/45560/2024 WP(C)/28107/2024	MOTIRAM TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
235	D-WP(C)/46028/2024 WP(C)/28108/2024	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI VS NIHAR RANJAN SAHU	UMESH CHANDRA MOHANTY VS	// 0 //
236	D-WP(C)/46988/2024 WP(C)/28109/2024	CHANDANA JENA @ BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
237	D-WP(C)/46358/2024 WP(C)/28110/2024	SWAYAM SADASIBA CONSTRUCTIONS PVT. LTD., NAYAGARH VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
238	D-WP(C)/46162/2024 WP(C)/28111/2024	SANYASI ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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239	D-WP(C)/47274/2024 WP(C)/28112/2024	STATE OF ODISHA SANJAY KUMAR MARTHA VS	SWADHIN KESARI SINGH VS	// // ()
240	D-WP(C)/47013/2024 WP(C)/28113/2024	STATE OF ODISHA NAKULA NAYAK VS	SATYAJIT BEHERA VS	// // ()
241	D-WP(C)/46373/2024 WP(C)/28114/2024	STATE OF ODISHA PRABIR KUMAR DASH VS	BAIDHAR SAHOO VS	// // ()
242	D-WP(C)/46149/2024 WP(C)/28115/2024	STATE OF ODISHA CHANDASWAR MAHAPATRA VS	NIRANJAN PRASAD PATRA VS	// // ()
243	D-WP(C)/47209/2024 WP(C)/28116/2024	STATE OF ORISSA SHARUKH KHAN VS	DEEPAK RANJAN PARIDA VS	// // ()
244	D-WP(C)/45199/2024 WP(C)/28117/2024	STATE OF ODISHA SANJAY KUMAR PADHY VS	KARUNAKAR RATH VS	// // ()
245	D-WP(C)/47429/2024 WP(C)/28118/2024	STATE OF ODISHA ANANTA KISHORE MOHANTY VS	MAHESWAR MOHANTY VS	// // ()
246	D-WP(C)/46417/2024 WP(C)/28119/2024	STATE OF ODISHA DUBBA SHANKAR RAO @ D.SHANKAR RAS VS	ASHOK KUMAR BEHERA VS	// // ()
247	D-WP(C)/46369/2024 WP(C)/28120/2024	STATE OF ODISHA ADITYA KUMAR PANDA VS	BAIDHAR SAHOO VS	// // ()
248	D-WP(C)/46438/2024 WP(C)/28121/2024	REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA BOBBILI HARIBABU VS	ASHOK KUMAR BEHERA VS	// // ()
249	D-WP(C)/45579/2024 WP(C)/28122/2024	STATE OF ODISHA TAPAN KIRAN TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/46441/2024 WP(C)/28123/2024	ANIRBAN PATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
251	D-WP(C)/45228/2024 WP(C)/28124/2024	RAMJANAM PRASAD VS THE EXCISE COMNR, ODISHA, CUTTACK	PABITRA KUMAR NAYAK VS	// 0 //
252	D-WP(C)/47040/2024 WP(C)/28125/2024	HARAMOHAN ROUTRAY VS COLLECTOR, KHURDA	BANAMALI SAHOO VS	// 0 //
253	D-WP(C)/46506/2024 WP(C)/28126/2024	RAMESH CHANDRA GARNAIK VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
254	D-WP(C)/47045/2024 WP(C)/28127/2024	KAMALA KANTA MOHANTY VS STATE OF ORISSA	AMIT KUMAR SAA VS	// 0 //
255	D-WP(C)/46572/2024 WP(C)/28128/2024	BHAGABAN KHUNTIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
256	D-WP(C)/45399/2024 WP(C)/28129/2024	MEGHU MALLICK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
257	D-WP(C)/45912/2024 WP(C)/28130/2024	M/S S.P.P.S SYSTEMS PVT. LTD., BBSR VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
258	D-WP(C)/47257/2024 WP(C)/28131/2024	BASANTA MUDULI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
259	D-WP(C)/46371/2024 WP(C)/28132/2024	PARSURAM PANDA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
260	D-WP(C)/47047/2024 WP(C)/28133/2024	PINAKI MOHAPATRA VS STATE OF ORISSA	AMIT KUMAR SAA VS	// 0 //
261	D-WP(C)/47165/2024	CHINMAYA PARIDA	ARJUNA CHARANA BEHERA	//

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	WP(C)/28134/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47263/2024 WP(C)/28135/2024	BHAGIRATHI PRADHAN VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
263	D-WP(C)/45499/2024 WP(C)/28136/2024	SADANANDA SAHU VS ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT	RABINDRA KUMAR PATNAIK VS	// 0 //
264	D-WP(C)/47084/2024 WP(C)/28137/2024	MANJULATA SWAIN VS THE COLLECTOR, NAYAGARH	ARUN KUMAR DAS VS	// 0 //
265	D-WP(C)/47304/2024 WP(C)/28138/2024	SUSIL KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
266	D-WP(C)/46578/2024 WP(C)/28139/2024	NAMITA KHUNTIA @ NAMITA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
267	D-WP(C)/47308/2024 WP(C)/28140/2024	PRATAP KUMAR ROUT VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
268	D-WP(C)/45983/2024 WP(C)/28141/2024	MANISH KUMAR SAHU VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
269	D-WP(C)/47088/2024 WP(C)/28142/2024	SUSHANTA PADHAN VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
270	D-WP(C)/46592/2024 WP(C)/28143/2024	BHAGYABATI CHOUDHURY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
271	D-WP(C)/45507/2024 WP(C)/28144/2024	BABU PADHY VS WATER ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT	RABINDRA KUMAR PATNAIK VS	// 0 //
272	D-WP(C)/47311/2024 WP(C)/28145/2024	AJAYA KUMAR ROURAY VS	KAMALAKANTA NAYAK VS	// 0

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273	D-WP(C)/46252/2024 WP(C)/28146/2024	STATE OF ODISHA PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SIDHARTH PRASAD DAS VS	// // ()
274	D-WP(C)/47415/2024 WP(C)/28147/2024	DEEPAK KUMAR TIWARI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()
275	D-WP(C)/47603/2024 WP(C)/28148/2024	JHUNU NAG @ SHA VS CHANDRAKANTA SHA	SUSHANTA KUMAR JOSHI VS	// ()
276	D-WP(C)/46630/2024 WP(C)/28149/2024	UMAKANTA HARIJAN VS COLLECTOR CUM D.M., KALAHANDI	NANDA NANDAN MOHAPATRA VS	// ()
277	D-WP(C)/47326/2024 WP(C)/28150/2024	SANTOSH KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()
278	D-WP(C)/45616/2024 WP(C)/28151/2024	GOURANGA MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// ()
279	D-WP(C)/46636/2024 WP(C)/28152/2024	BIJAY KUMAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()
280	D-WP(C)/47090/2024 WP(C)/28153/2024	SADHU CHARAN KARUA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
281	D-WP(C)/46665/2024 WP(C)/28154/2024	SAILABALA SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()
282	D-WP(C)/47416/2024 WP(C)/28155/2024	R.PRASAD RAO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()
283	D-WP(C)/47327/2024 WP(C)/28156/2024	UPENDRA NARAYANA MAHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()

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284	D-WP(C)/47094/2024 WP(C)/28157/2024	RANJITA MALLICK VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD, SAMBALPUR	SURYAKANTA DHIR VS	// 0 //
285	D-WP(C)/45657/2024 WP(C)/28158/2024	SANJUBALA SINGH VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
286	D-WP(C)/47099/2024 WP(C)/28159/2024	MINAKSHI NANDA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
287	D-WP(C)/47333/2024 WP(C)/28160/2024	NRUSINGHA CHARAN MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
288	D-WP(C)/46380/2024 WP(C)/28161/2024	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
289	D-WP(C)/47452/2024 WP(C)/28162/2024	NAGENDRA PRASAD NAYAK VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //
290	D-WP(C)/47114/2024 WP(C)/28163/2024	GENERAL MANAGER , IB VALLEY AREA, MAHANADI COALFIELDS LTD VS ZONE OFFICER(SECL WORKS)	RAKESH SHARMA VS	// 0 //
291	D-WP(C)/47334/2024 WP(C)/28164/2024	LIZARANI BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
292	D-WP(C)/46423/2024 WP(C)/28165/2024	POTHALA MANISHA @ P.MANISHA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
293	D-WP(C)/46268/2024 WP(C)/28166/2024	JAYASHREE TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
294	D-WP(C)/45665/2024 WP(C)/28167/2024	BATA KRISHNA ROUT VS STATE OF ODISHA	PARTHASARTHEE PATTANAYAK VS	// 0 //
295	D-WP(C)/47335/2024	SMRUTEESHREE ROUSTRAY	BIRAJA PRASANNA DAS	//

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	WP(C)/28168/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/46446/2024 WP(C)/28169/2024	CHINMAYA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
297	D-WP(C)/47336/2024 WP(C)/28170/2024	M/S. MJ DEVELOPERS, NAYAPALLI, BBSR VS ASST.COMMISSIONER OF STATE TAX, BBSR-II	AJIT KUMAR ROY VS	// 0 //
298	D-WP(C)/46155/2024 WP(C)/28171/2024	M/S UD SOLUTIONS PVT. LTD., WEST BENGAL VS UNION OF INDIA	JATIN HARJAI VS	// 0 //
299	D-WP(C)/47339/2024 WP(C)/28172/2024	PRADYUSH RANJAN MALLICK VS REGIONAL TRANSPORT OFFICER, ANGUL	ARIJEET MISHRA VS	// 0 //
300	D-WP(C)/46269/2024 WP(C)/28173/2024	I KULADEEP RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
301	D-WP(C)/43340/2024 WP(C)/28174/2024	MURALI PANDA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
302	D-WP(C)/47719/2024 WP(C)/28175/2024	SANTOSH KUMAR ROUL @ SRIMAD SARTHI VS NATIONAL FACELESS ASSESSMENT CENTRE, DELHI	AVIJIT PATNAIK VS	// 0 //
303	D-WP(C)/47341/2024 WP(C)/28176/2024	SOMANATH MOHANTY VS STATE OF ODISHA	JATINDRA KUMAR NAYAK VS	// 0 //
304	D-WP(C)/47789/2024 WP(C)/28177/2024	RAJALAXMI PATTNAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
305	D-WP(C)/45134/2024 WP(C)/28178/2024	M/S BAJARANGBALI COAL AGENCY AND S.L FILLING CENTRE, DHENKANAL VS STATE TAX OFFICER, DHENKANAL	PRAKASH KUMAR JENA VS	// 0 //
306	D-WP(C)/47486/2024 WP(C)/28179/2024	M/S. ODISHA AGRO INDUSTRIES CORPORATION LTD., BBSR VS	NITISH KUMAR MISHRA VS	// 0

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307	D-WP(C)/45475/2024 WP(C)/28180/2024	THE APPELLATE AUTHORITY UNDER P.G.ACT, 1972-CUM-JOINT LABOUR COMNR, BBSR HRUSHIKESH KAR VS UNION OF INDIA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
308	D-WP(C)/47793/2024 WP(C)/28181/2024	TRILOCHAN CHAKRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //
309	D-WP(C)/45513/2024 WP(C)/28182/2024	PRAMODINI PATI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// () //
310	D-WP(C)/47030/2024 WP(C)/28183/2024	M/S. BARAHI ENTERPRISES, CUTTACK VS DEPUTY DIRECTOR (REVENUE) EMPLOYEES STSTE INSURANVE CORPORATION, BBSR	SOMANATH MISHRA VS	// () //
311	D-WP(C)/47528/2024 WP(C)/28184/2024	KUNJABIHARI PANDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// () //
312	D-WP(C)/46447/2024 WP(C)/28185/2024	BIBHUTI BHUSAN PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
313	D-WP(C)/47792/2024 WP(C)/28186/2024	LAXMIKANTA BISWAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	// () //
314	D-WP(C)/47743/2024 WP(C)/28187/2024	SUBALA MAJHI VS STATE OF ODISHA	SAURAV TIBREWAL VS	// () //
315	D-WP(C)/47767/2024 WP(C)/28188/2024	AJIT KUMAR SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// () //
316	D-WP(C)/47643/2024 WP(C)/28189/2024	GOBINDA CHHURRIA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// () //
317	D-WP(C)/46962/2024 WP(C)/28190/2024	GANESWAR PATI VS DEPUTY GENERAL MANAGER, ELECTRICAL (E AND MR) DIVISION, ODISHA POWER TRANSMISSION CORPORATION, BBSR	GOPINATH MISHRA VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/47503/2024 WP(C)/28191/2024	M/S ODISHA AGRO INDUSTRIES CORPORATION LTD., BBSR VS THE APPELLATE AUTHORITY UNDER P.G.ACT, 1972-CUM-JOINT LABOUR COMNR, BBSR	NITISH KUMAR MISHRA VS	// 0 //
319	D-WP(C)/47052/2024 WP(C)/28192/2024	DHANAPATI DEEP VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
320	D-WP(C)/47676/2024 WP(C)/28193/2024	MANISHA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
321	D-WP(C)/46115/2024 WP(C)/28194/2024	SARAT CHANDRA PANDA VS UDAYA MOHANTY	VIVEKANANDA JENA VS	// 0 //
322	D-WP(C)/46467/2024 WP(C)/28195/2024	SUNNAPU VANI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
323	D-WP(C)/47513/2024 WP(C)/28196/2024	M/S ODISHA AGRO INDUSTRIES CORPORATION LTD., BBSR VS THE APPELLATE AUTHORITY UNDER THE P.G.ACT, 1972-CUM-JOINT LABOUR COMNR, BBSR	NITISH KUMAR MISHRA VS	// 0 //
324	D-WP(C)/46483/2024 WP(C)/28197/2024	SATYA PRIYA SWAIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
325	D-WP(C)/47291/2024 WP(C)/28198/2024	SRIHARI KAMILA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
326	D-WP(C)/47055/2024 WP(C)/28199/2024	SARANGA DHAR THAKUR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
327	D-WP(C)/47135/2024 WP(C)/28200/2024	M/S.ORIGO COMMODITIES INDIA PRIVATE LTD, GURGAON VS ODISHA STATE WAREHOUSING CORPORATION, BBSR	BIBHU PRASAD DAS VS	// 0 //
328	D-WP(C)/43490/2024 WP(C)/28201/2024	SAMIR DALAI VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
329	D-WP(C)/47292/2024	JATRA KALINGA KANYA, JAJPUR	SITANSU MOHAN SINGH	//

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	WP(C)/28202/2024	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/47056/2024 WP(C)/28203/2024	BIBEKANANDA ADABAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
331	D-WP(C)/47130/2024 WP(C)/28204/2024	DILLIP KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
332	D-WP(C)/47057/2024 WP(C)/28205/2024	BIBHUTI BHUSAN PUROHIT VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
333	D-WP(C)/46498/2024 WP(C)/28206/2024	BIRANCHI NARAYAN MANDAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
334	D-WP(C)/47060/2024 WP(C)/28207/2024	NARAHARI NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
335	D-WP(C)/47110/2024 WP(C)/28208/2024	MOUSUMI BEHERA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
336	D-WP(C)/47293/2024 WP(C)/28209/2024	RASHMI RANJAN CHOUDHURY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
337	D-WP(C)/47535/2024 WP(C)/28210/2024	ADIKANDA DEY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
338	D-WP(C)/47061/2024 WP(C)/28211/2024	SANTOSH KUMAR MAHAKUR VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
339	D-WP(C)/47080/2024 WP(C)/28212/2024	RADHARANI GHOSH VS REGIONAL TRANSPORT OFFICER , MAYURBHANJ	BRAJA MOHAN SARANGI VS	// 0 //
340	D-WP(C)/47759/2024 WP(C)/28213/2024	TRINATH GIRI VS	AMIT PRASAD BOSE VS	// 0

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341	D-WP(C)/46510/2024 WP(C)/28214/2024	STATE OF ORISSA SATRUGHAN BEHERA VS	DHANESWAR BEHERA VS	// // ()
342	D-WP(C)/47082/2024 WP(C)/28215/2024	STATE OF ORISSA SUBASH CHANDRA ROUSTRAY VS	BRAJA MOHAN SARANGI VS	// // ()
343	D-WP(C)/47100/2024 WP(C)/28216/2024	STATE OF ODISHA SARASINI PRADHAN VS	SANGRAM JENA VS	// // ()
344	D-WP(C)/45783/2024 WP(C)/28217/2024	STATE OF ODISHA SUNANDA GANTAYAT VS	BIRANCHI NARAYAN MAHAPATRA VS	// // ()
345	D-WP(C)/47823/2024 WP(C)/28218/2024	STATE OF ODISHA SOMANATH MAHANTA VS	KRISHNA CHANDRA SAHU VS	// // ()
346	D-WP(C)/47827/2024 WP(C)/28219/2024	STATE OF ODISHA BRAJA SUNDAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
347	D-WP(C)/46538/2024 WP(C)/28220/2024	STATE OF ODISHA PRAHALLAD PRADHAN VS	DHANESWAR BEHERA VS	// // ()
348	D-WP(C)/47115/2024 WP(C)/28221/2024	STATE OF ORISSA SANJIB KUMAR SAHU VS	JAGABANDHU SAHU VS	// // ()
349	D-WP(C)/47227/2024 WP(C)/28222/2024	COLLECTOR BALANGIR GAGAN BIHARI PARAMANIK VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
350	D-WP(C)/47015/2024 WP(C)/28223/2024	KUNILATA PARAMANIK SHAIKH SITARULLAH VS	CHANDRAKANTA NAYAK VS	// // ()
351	D-WP(C)/47127/2024 WP(C)/28224/2024	STATE BANK OF INDIA, BBSR RABINDRA DAS VS	AJIT KUMAR TRIPATHY VS	// // ()
		THE UNION OF INDIA		//

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352	D-WP(C)/47277/2024 WP(C)/28225/2024	MAMATA BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
353	D-WP(C)/47012/2024 WP(C)/28226/2024	NIKDAM PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
354	D-WP(C)/47813/2024 WP(C)/28227/2024	ANANYA MAHALIK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
355	D-WP(C)/46672/2024 WP(C)/28228/2024	BINAYA KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
356	D-WP(C)/46810/2024 WP(C)/28229/2024	RAGHURAM SAHU VS COLLECTOR, GAJAPATI	GOPINATH MISHRA VS	// 0 //
357	D-WP(C)/46573/2024 WP(C)/28230/2024	PANKAJ BHUSAN BEHERA VS ANUPAMA BEHERA	SOUBHAGYA KUMAR DASH VS	// 0 //
358	D-WP(C)/46557/2024 WP(C)/28231/2024	M/S. RBS CONSTRUCTIONS, KALAHANDI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
359	D-WP(C)/46699/2024 WP(C)/28232/2024	RABINDRANATH MALLICK VS BOARD OF SECONDARY EDUCATION, CUTTACK	SAMEER KUMAR DAS VS	// 0 //
360	D-WP(C)/43580/2024 WP(C)/28233/2024	JASOBANT ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
361	D-WP(C)/47788/2024 WP(C)/28234/2024	UNITED SAMITI ACTION, BBSR VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
362	D-WP(C)/47484/2024 WP(C)/28235/2024	LAXMI PRIYA SETHI VS KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY UNIVERSITY, BBSR	AUROVINDA MOHANTY VS	// 0 //
363	D-WP(C)/47280/2024	BRAJESH KUMAR GUPTA	ABHISEK AGARWAL	//

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	WP(C)/28236/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/45511/2024 WP(C)/28237/2024	KAMAL KUMAR SAHU VS ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT	RABINDRA KUMAR PATNAIK VS	// 0 //
365	D-WP(C)/46980/2024 WP(C)/28238/2024	AMIYA KUMAR MOHAPATRA VS UNION OF INDIA	PRATIK DASH VS	// 0 //
366	D-WP(C)/46956/2024 WP(C)/28239/2024	NILAMANI PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
367	D-WP(C)/47803/2024 WP(C)/28240/2024	RASMI RANI SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
368	D-WP(C)/45743/2024 WP(C)/28241/2024	LAXMI CHAND DEY VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //
369	D-WP(C)/47471/2024 WP(C)/28242/2024	SEKHPATNA SERVICE CO OPERATIVE SOCIETY LTD., BALASORE VS BANK OF BARODA, CUTTACK	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
370	D-WP(C)/45854/2024 WP(C)/28243/2024	SANJUKTA BEHERA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
371	D-WP(C)/47780/2024 WP(C)/28244/2024	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
372	D-WP(C)/46611/2024 WP(C)/28245/2024	RABINDRANATH SAHANI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
373	D-WP(C)/46812/2024 WP(C)/28246/2024	ALEKHA PRASAD MOHANTY VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //
374	D-WP(C)/47835/2024 WP(C)/28247/2024	REXON STRIPS LIMITED., ROURKELA VS	SATYA SMRUTI MOHANTY VS	// 0

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375	D-WP(C)/46837/2024 WP(C)/28248/2024	STATE OF ODISHA JANAKI BALLAV PATTNAIK VS DEBTS RECOVERY TRIBUNAL , CUTTACK	NALINI KANTA DASH VS	// // ()
376	D-WP(C)/46843/2024 WP(C)/28249/2024	ANIL KUMAR PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// ()
377	D-WP(C)/47475/2024 WP(C)/28250/2024	M/S. ODISHA AGRO INDUSTRIES CORPORATION LTD., BBSR VS THE APPELLATE AUTHORITY UNDER P.G.ACT, 1972-CUM-JOINT LABOUR COMMISSIONER, BBSR	NITISH KUMAR MISHRA VS	// ()
378	D-WP(C)/45863/2024 WP(C)/28251/2024	NALINI PRAVA DEVI VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// ()
379	D-WP(C)/46894/2024 WP(C)/28252/2024	RANABIJOYA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// ()
380	D-WP(C)/47702/2024 WP(C)/28253/2024	SANGITA NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// ()
381	D-WP(C)/46929/2024 WP(C)/28254/2024	SAILABALA ACHARYA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()
382	D-WP(C)/47562/2024 WP(C)/28255/2024	PANCHANAN DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// ()
383	D-WP(C)/47772/2024 WP(C)/28256/2024	NIRANJAN SATPATHY VS CHIEF MANAGER, ROSARB, SAMBALPUR	DAYANIDHI MISHRA VS	// ()
384	D-WP(C)/46966/2024 WP(C)/28257/2024	BASUDEV SAMAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// ()
385	D-WP(C)/47778/2024 WP(C)/28258/2024	GOPINATHPUR GRAM PANCHAYAT VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// ()

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386	D-WP(C)/46139/2024 WP(C)/28259/2024	PUJA BEHERA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
387	D-WP(C)/47563/2024 WP(C)/28260/2024	CHAITANYA MADHUAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
388	D-WP(C)/46143/2024 WP(C)/28261/2024	SANJU SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
389	D-WP(C)/42939/2024 WP(C)/28262/2024	JYOSHNA RANI KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
390	D-WP(C)/45960/2024 WP(C)/28263/2024	MANOJ SANKLECHA VS GOVT. OF INDIA	JNYANANANDA PANDA VS	// 0 //
391	D-WP(C)/47564/2024 WP(C)/28264/2024	SURESH PANDIT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
392	D-WP(C)/45576/2024 WP(C)/28265/2024	RAJAT KUMAR NAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
393	D-WP(C)/46147/2024 WP(C)/28266/2024	CHANDRAMANI ROUT VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
394	D-WP(C)/47340/2024 WP(C)/28267/2024	BISWANATH PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
395	D-WP(C)/47310/2024 WP(C)/28268/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
396	D-WP(C)/47878/2024 WP(C)/28269/2024	BHARAT KUMAR CHAUHAN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
397	D-WPCRL/33981/2024	NILAKANTHA PRADHAN	JANMEJAYA KATIKIA	//0

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	WPCRL/129/2024	VS GOVT. OF INDIA	VS	() //
398	D-WPCRL/33735/2024 WPCRL/130/2024	GABAKHYA BHATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KOKSARA /227 /2024 () //
399	D-ABLAPL/31164/2024 ABLAPL/12785/2024	JUDHISTIRA RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //
400	D-ABLAPL/33893/2024 ABLAPL/12786/2024	DHANESWAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BAMBARI /251 /2024 () //
401	D-ABLAPL/33122/2024 ABLAPL/12787/2024	RINKU @ TIPU DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000087/2024
402	D-ABLAPL/33902/2024 ABLAPL/12788/2024	NARENDRA GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha ) 2(A)CC/0000413/2024
403	D-ABLAPL/33527/2024 ABLAPL/12789/2024	KISHAN @ BIREN KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	JANKIA P.S. /174 /2024 () //
404	D-ABLAPL/33693/2024 ABLAPL/12790/2024	SARBESWAR MAHANTA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	TELKOI /291 /2024 () //
405	D-ABLAPL/33906/2024 ABLAPL/12791/2024	DASARATHI PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIRPORT /335 /2024 () //
406	D-ABLAPL/33908/2024 ABLAPL/12792/2024	GURPREET SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	UDITNAGAR /322 /2024 () //
407	D-ABLAPL/33770/2024 ABLAPL/12793/2024	ROSANMANI SAHU @ ADITYA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /878 /2024 () //
408	D-ABLAPL/33777/2024 ABLAPL/12794/2024	JAGAN JIBAN JENA VS	PRANAB RANJAN CHHATOI VS	BANKI /373 /2024 ()

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409	D-ABLAPL/33884/2024 ABLAPL/12795/2024	STATE OF ODISHA SHANTI SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /395 /2024 ()
410	D-ABLAPL/33927/2024 ABLAPL/12796/2024	ARUN TARAI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// KUAKHIA /448 /2024 ()
411	D-ABLAPL/33891/2024 ABLAPL/12797/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// BAMBARI /251 /2024 ()
412	D-ABLAPL/33934/2024 ABLAPL/12798/2024	SURYAMANI BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// NISCHINTAKOILI /69 /2024 ()
413	D-ABLAPL/32404/2024 ABLAPL/12799/2024	BIKASH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /137 /2024 ()
414	D-ABLAPL/33132/2024 ABLAPL/12800/2024	BIJAY KUMAR ARISAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /232 /2024 ()
415	D-ABLAPL/33320/2024 ABLAPL/12801/2024	SUMAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /279 /2024 ()
416	D-ABLAPL/33547/2024 ABLAPL/12802/2024	RAHUL KATA @ KANTA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// KALAMPUR /114 /2024 ()
417	D-ABLAPL/33581/2024 ABLAPL/12803/2024	ASWINI KUMAR BEHERA VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	// INFOCITY PS /499 /2024 ()
418	D-ABLAPL/33611/2024 ABLAPL/12804/2024	BHASKAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /715 /2024 ()
419	D-ABLAPL/33688/2024 ABLAPL/12805/2024	MOHAN MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// /0 J.M.F.C.,KHARIAR(Nuapada ) 2(B)CC/0000005/2024

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420	D-ABLAPL/33839/2024 ABLAPL/12806/2024	HIMANSHU SEKHAR PRUSTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KHUNTA /343 /2024 () //
421	D-ABLAPL/33860/2024 ABLAPL/12807/2024	MANJIT SINGH BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /338 /2024 () //
422	D-ABLAPL/33853/2024 ABLAPL/12808/2024	KUNDAN KUMAR SONI @ KUNDAN SONI VS STATE OF ODISHA	SIDHARTHA DAS VS	ORIENT /202 /2024 () //
423	D-ABLAPL/33861/2024 ABLAPL/12809/2024	BASANTA KUMAR MALIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	MARINE CHUDAMANI /17 /2024 () //
424	D-ABLAPL/33867/2024 ABLAPL/12810/2024	PARTHA SARATHI JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KHUNTA /343 /2024 () //
425	D-ABLAPL/33964/2024 ABLAPL/12811/2024	SANTOSH NATH @ PRAVAS NATH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /93 /2024 () //
426	D-ABLAPL/33883/2024 ABLAPL/12812/2024	MUKTIKANTA SWAIN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	MAHILA P.S. BUXIBAZAR /172 /2024 () //
427	D-ABLAPL/33830/2024 ABLAPL/12813/2024	SAROJ @ SAROJ KUMAR AGASTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /615 /2024 () //
428	D-ABLAPL/33907/2024 ABLAPL/12814/2024	SAGAR MAJHI VS STATE OF ODISHA	RAKESH BEHERA VS	NIHALPRASAD /181 /2024 () //
429	D-ABLAPL/33912/2024 ABLAPL/12815/2024	NABA KISHORE BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	PIPLI /502 /2024 () //
430	D-ABLAPL/34019/2024 ABLAPL/12816/2024	PRASANJIT NAYAK @ CHINTUN VS STATE OF ODISHA	SIDHARTHA DAS VS	JAKHAPURA /178 /2024 () //
431	D-ABLAPL/33915/2024	DASARATHI PALA @ DASHARATHI PALA	SURYAKANTA DWIBEDI	FATEGARH /269 /2024

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	ABLAPL/12817/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/34033/2024 ABLAPL/12818/2024	SANJAY GIRI VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /186 /2024 () //
433	D-ABLAPL/33151/2024 ABLAPL/12819/2024	NIJAM @ NIZZAM KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BOLAGARH P.S. /246 /2024 () //
434	D-ABLAPL/33920/2024 ABLAPL/12820/2024	SHRABANI ROUT VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BURLA /409 /2024 () //
435	D-ABLAPL/33156/2024 ABLAPL/12821/2024	BHOLASANKAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHALLİKOTE /842 /2024 () //
436	D-ABLAPL/34039/2024 ABLAPL/12822/2024	CHANDANESWAR MAHARANA @ MAHARNA @ CHANDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000269/2024
437	D-ABLAPL/33421/2024 ABLAPL/12823/2024	PARSURAM NAIK VS STATE OF ODISHA	GOKHA BEHERA VS	/ /0 () //
438	D-ABLAPL/34042/2024 ABLAPL/12824/2024	DIPAK RANJAN SUBUDHI @ DIPU SUBUDHI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	TANGI (KHURDA) /227 /2024 () //
439	D-ABLAPL/33808/2024 ABLAPL/12825/2024	BIBHUDUTTA DAS VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	UDALA /377 /2024 () //
440	D-ABLAPL/34043/2024 ABLAPL/12826/2024	ZENITH NAYAK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	G.UDAYAGIRI /170 /2024 () //
441	D-ABLAPL/33813/2024 ABLAPL/12827/2024	DASARATHA BARIK @ DASARATHI BARIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INFOCITY PS /507 /2024 () //
442	D-ABLAPL/33817/2024 ABLAPL/12828/2024	ASIF NAZAR @ MD.ASIF NAZAR VS	MUHAMMAD MUSTAQ ANSARI VS	MAHILA PS SAMBALPUR /98 /2024 ()

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443	D-ABLAPL/34045/2024 ABLAPL/12829/2024	STATE OF ODISHA PRATAP KUMAR SAHOO VS	AMITAV TRIPATHY VS	// BEGUNIA P.S. /274 /2024 ()
444	D-ABLAPL/33823/2024 ABLAPL/12830/2024	STATE OF ODISHA MAHESWAR MOHAKUD @ MAHAKUD VS	S.S.RAY (2) VS	// JASHIPUR /173 /2024 ()
445	D-ABLAPL/34046/2024 ABLAPL/12831/2024	STATE OF ODISHA HENTA DALEI @ CHANCHALA DALEI VS	BIKRAM CHANDRA GHADEI VS	// BALASORE SADAR /432 /2024 ()
446	D-ABLAPL/34090/2024 ABLAPL/12832/2024	STATE OF ODISHA SABHALAM @ SUBHALAM ADKATIA @ MATI @ SUBHALM VS	SARBESWAR SAHOO VS	// KAKIRIGUMMA /57 /2020 ()
447	D-ABLAPL/33832/2024 ABLAPL/12833/2024	STATE OF ODISHA SARAT BEHERA VS	AVIRAM PATRA VS	// TALCHER TOWN /101 /2024 ()
448	D-ABLAPL/33952/2024 ABLAPL/12834/2024	STATE OF ODISHA BACHAN NAYAK VS	ACHYUTANANDA PATTANAIAK VS	// FATEGARH /284 /2024 ()
449	D-ABLAPL/32798/2024 ABLAPL/12835/2024	STATE OF ODISHA SUKANTA TRIPATHY @ PADHI VS	SATYAJEET ROUT VS	// PIPLI /130 /2000 ()
450	D-ABLAPL/33682/2024 ABLAPL/12836/2024	STATE OF ODISHA NIRUPAMA NAYAK VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /498 /2024 ()
451	D-ABLAPL/33973/2024 ABLAPL/12837/2024	STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERA VS	TIRTH KUMAR SAHU VS	// DHUSURI /360 /2024 ()
452	D-ABLAPL/34002/2024 ABLAPL/12838/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	TIRTH KUMAR SAHU VS	// DHUSURI /360 /2024 ()
453	D-ABLAPL/33974/2024 ABLAPL/12839/2024	STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// DHUSURI /355 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/33983/2024 ABLAPL/12840/2024	MANAS RANJAN SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	ODAGAON /328 /2024 () //
455	D-ABLAPL/34003/2024 ABLAPL/12841/2024	RAJA @ PRADEEP KUMAR SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /157 /2024 () //
456	D-ABLAPL/33986/2024 ABLAPL/12842/2024	SUKURIA MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	DASARATHPUR /164 /2024 () //
457	D-ABLAPL/34004/2024 ABLAPL/12843/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DHUSURI /376 /2024 () //
458	D-ABLAPL/33995/2024 ABLAPL/12844/2024	OMM @ OM BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1000 /2024 () //